

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6938/2025 BLAPL/2795/2025	GANESH MUNDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	NANDIPADA /322 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000109/2024
2	D-BLAPL/7429/2025 BLAPL/2796/2025	LIPU RANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /63 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000148/2025
3	D-BLAPL/7127/2025 BLAPL/2797/2025	LAKHWINDER SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000001/2025
4	D-BLAPL/7018/2025 BLAPL/2798/2025	MANASA JENA VS STATE OF ODISHA	MAHES DAS VS	KABISURYANAGAR (KODALA) /190 /20 A.D.J.,KODALA(Ganjam) ST/0000025/2025
5	D-BLAPL/7501/2025 BLAPL/2799/2025	PRASANTA RAITA VS STATE OF ODISHA	AMIT BISWAL VS	GARBANDHA /54 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000072/2022
6	D-BLAPL/7497/2025 BLAPL/2800/2025	MANTU @ JOGESH CHANDRA NIAL VS STATE OF ODISHA	SITIKANT MISHRA VS	KOMNA PS /164 /2013 J.M.F.C,KOMNA(Nuapada) CT/0000472/2013
7	D-BLAPL/7502/2025 BLAPL/2801/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /180 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001302/2024
8	D-BLAPL/7432/2025 BLAPL/2802/2025	RAKESH ROUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /13 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000068/2025
9	D-BLAPL/7504/2025 BLAPL/2803/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /243 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003398/2024
10	D-BLAPL/7498/2025 BLAPL/2804/2025	SAMEER KUDEI VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /19 /2025 SPECIAL JUDGE (POCSO), BARGARH(B) Spl/0000002/2025
11	D-BLAPL/7436/2025 BLAPL/2805/2025	MEGHANAD PAHAN @ MEGHANADA PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /128 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000322/2025

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12	D-BLAPL/1840/2025 BLAPL/2806/2025	DEBRAJ CHHATAR VS STATE OF ODISHA	KARUNAKAR SARANGI VS	TITILAGARH /301 /2023 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000081/2023
13	D-BLAPL/7292/2025 BLAPL/2807/2025	SAPAN KAMILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000002/2025
14	D-BLAPL/7475/2025 BLAPL/2808/2025	MOHAN NAHAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /98 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000269/2025
15	D-BLAPL/7479/2025 BLAPL/2809/2025	SATYAPRIYA PATEL @ KALIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /22 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000085/2025
16	D-BLAPL/7515/2025 BLAPL/2810/2025	DUKHABANDHU MAHANTA @ BABULI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /200 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000391/2024
17	D-BLAPL/7492/2025 BLAPL/2811/2025	KHAKAN HANSDA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	SULIAPADA /137 /2023 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000137/2023
18	D-BLAPL/7494/2025 BLAPL/2812/2025	BUDHURAM SINGH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA SADAR /173 /2023 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000113/2023
19	D-BLAPL/6107/2025 BLAPL/2813/2025	RAMESH DAS @ RAMESH KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /282 /2024 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000457/2024
20	D-BLAPL/7526/2025 BLAPL/2814/2025	DHANANJAY @ CHACHA BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /21 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000180/2024
21	D-BLAPL/7035/2025 BLAPL/2815/2025	RAJA KUMAR VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000006/2024
22	D-BLAPL/7500/2025 BLAPL/2816/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /256 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001333/2024
23	D-BLAPL/7311/2025	GOUTAM PRADHAN	JUGALA KISHORE PANDA	/ /0

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	BLAPL/2817/2025	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000052/2024
24	D-BLAPL/7485/2025 BLAPL/2818/2025	SUDHIR JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /532 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0002379/2024
25	D-BLAPL/7507/2025 BLAPL/2819/2025	DANDADHAR KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /24 /2025 J.M.F.C,REAMAL(Debagarh) CT/0000049/2025
26	D-BLAPL/7506/2025 BLAPL/2820/2025	MAHENDRA HATI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SPL.TASK FORCE /4 /2025 J.M.F.C,REAMAL(Debagarh) CT/0000048/2025
27	D-BLAPL/7508/2025 BLAPL/2821/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /182 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001304/2024
28	D-BLAPL/7480/2025 BLAPL/2822/2025	SRIDHAR BIDIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /123 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000101/2024
29	D-BLAPL/7530/2025 BLAPL/2823/2025	RICKY NAG @ RIKI NAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /565 /2022 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000024/2025
30	D-BLAPL/6147/2025 BLAPL/2824/2025	JADUNATH PATRA @ SASINA VS STATE OF ODISHA	SANKET KANUNGO VS	KHAIRA /237 /2024 SPECIAL JUDGE (POCSO), BALASORE(Debagarh) Spl/0000278/2024
31	D-BLAPL/7532/2025 BLAPL/2825/2025	LAXMAN SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANARAPAL /64 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000131/2025
32	D-BLAPL/7438/2025 BLAPL/2826/2025	AMULYA KUMAR DAS VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /23 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000224/2025
33	D-BLAPL/7396/2025 BLAPL/2827/2025	SUDHIR PALAI @ SUDHIR KUMAR PALAI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /322 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000097/2024
34	D-BLAPL/7451/2025 BLAPL/2828/2025	ARMAN ALI VS	JAGAJIT PANDA VS	RAIRANGPUR TOWN /300 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj)

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35	D-BLAPL/7510/2025 BLAPL/2829/2025	STATE OF ODISHA UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	ST/0000006/2025 SECTOR-3 /284 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003481/2024
36	D-BLAPL/7587/2025 BLAPL/2830/2025	SABIR KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /29 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000011/2025
37	D-BLAPL/7457/2025 BLAPL/2831/2025	SUDHANSU TARIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /22 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000010/2025
38	D-BLAPL/6744/2025 BLAPL/2832/2025	SIBA PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DASPALLA /35 /2019 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000167/2024
39	D-BLAPL/7588/2025 BLAPL/2833/2025	BHABI MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000226/2025
40	D-BLAPL/7051/2025 BLAPL/2834/2025	SANATAN BASTIA @ BASANTIA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /431 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000745/2024
41	D-BLAPL/7129/2025 BLAPL/2835/2025	SUSILA LIMA @ SUSIL LIMA VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	ADVA /62 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000038/2023
42	D-BLAPL/7134/2025 BLAPL/2836/2025	SUBASH DHOKADI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /64 /2002 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000108/2002
43	D-BLAPL/7175/2025 BLAPL/2837/2025	BISWAJIT DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000038/2025
44	D-BLAPL/7560/2025 BLAPL/2838/2025	ARUN KUMAR NAYAK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PATKURA /165 /2021 A.D.J.,KENDRAPARA(Kendrapara) ST/0000102/2021
45	D-BLAPL/7527/2025 BLAPL/2839/2025	ROSHINI BEGUM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /68 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000200/2023

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46	D-BLAPL/7167/2025 BLAPL/2840/2025	MOHAN @ MANA HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /88 /2019 J.M.F.C.,BORIGUMMA(Koraput) GR/0000512/2019
47	D-BLAPL/7567/2025 BLAPL/2841/2025	GOPINATH GOUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	GUDARI /90 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000102/2024
48	D-BLAPL/7499/2025 BLAPL/2842/2025	SMRUTI RANJAN SWAIN VS STATE OF ODISHA	SABYASACHI MISHRA VS	CAPITAL P.S. /37 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000153/2025
49	D-BLAPL/7374/2025 BLAPL/2843/2025	MAHAMMED NAFEES VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000038/2024
50	D-BLAPL/7589/2025 BLAPL/2844/2025	JAYADEB SAHU @ JAYDEV SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000007/2025
51	D-BLAPL/7443/2025 BLAPL/2845/2025	SAHADEV BHOI @ SAHADEBA BHOI @ BHUE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /71 /2022 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000078/2024
52	D-BLAPL/6741/2025 BLAPL/2846/2025	BALIA @ BALARAM BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
53	D-BLAPL/5817/2025 BLAPL/2847/2025	DEEPAK YADAV VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BRAJARAJNAGAR /118 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000108/2023
54	D-BLAPL/7582/2025 BLAPL/2848/2025	AKASH BASTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /313 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000100/2024
55	D-BLAPL/7139/2025 BLAPL/2849/2025	SOURAV KUMAR SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAIDYANATHPUR /73 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000377/2025
56	D-BLAPL/7516/2025 BLAPL/2850/2025	BISWAJIT KUMAR MANDAL VS STATE OF ODISHA(VIG.)	LALATENDU SAMANTARAY VS	KORAPUT VIGILANCE /2 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000001/2025
57	D-BLAPL/6521/2025	TUTU @ BIKRAM GANGEI	BADAL KUMAR BEHERA	SINGLA /96 /2024

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	BLAPL/2851/2025	VS STATE OF ODISHA	VS	J.M.F.C.,BASTA(Baleshwar) CT/0000294/2024
58	D-BLAPL/7461/2025 BLAPL/2852/2025	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 J.M.F.C.,RANPUR(Nayagarh) 2(B)CC/000002/2025
59	D-BLAPL/7634/2025 BLAPL/2853/2025	RANJAN SWAIN @ RANJAN KUMAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000007/2025
60	D-CMAPL/9002/2025 CMAPL/84/2025	BANK OF BARODA, BBSR VS SHASHANK SEKHAR NAIK	GOUTAM KUMAR ACHARYA (SR.ADV.) VS	// (//
61	D-CMAPL/1117/2025 CMAPL/85/2025	S. PARVATI PATRO VS SATYABATI @ SATYABHAMA DHANRAJ(DEAD),	AMITAV TRIPATHY VS	// (//
62	D-CMAPL/7453/2025 CMAPL/86/2025	SAKUNTALA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// (//
63	D-CMP/9535/2025 CMP/380/2025	SUDARSAN SAHOO VS A BHAGABAN PATRO	RAJJEET ROY VS	// 3RD A.D.J., BHUBANESWAR(Khordha) Fao/0000087/2024
64	D-CMP/9671/2025 CMP/381/2025	SUSAMA KHAMARI@SUSAMA KHAMARI VS DAMODAR SAHOO@DAMODAR DAS	BIKRAM RATH VS	// CIVIL JUDGE SR.DIVISION CUM A.S.J. N CS/0000117/2023
65	D-CMP/9466/2025 CMP/382/2025	M.LAXMAN NAIDU VS T.PARVATI	BASUDEV MISHRA VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000008/2013
66	D-CMP/9406/2025 CMP/383/2025	RADHAMANI PANDA VS TRUPTIRANI MISHRA	AMIT PRASAD BOSE VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pu CMA/0000148/2024
67	D-CMP/4941/2025 CMP/384/2025	MINATI PRAVA JENA VS KEDAR GOURA JENA	AKSHAYA KUMAR MOHAPATRA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA TS/0000002/2009
68	D-CMP/8803/2025 CMP/385/2025	BRAHMANANDA MOHAPATRA VS	HIMANSHU BHUSAN DASH VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu

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69	D-CONTC/6838/2025 CONTC/1171/2025	BHAGABAN MOHAPATRA KSHITISH KUMAR PATRA VS BRUNDABAN SATPATHY, DIRECTOR,HIGHER SECONDARY EDU., ODISHA	ADV. VS	CS/0000253/2012 // ()
70	D-CONTC/8814/2025 CONTC/1172/2025	BIJAYA KUMAR SAHOO VS ASWATHY S., SECY., DEPT. OF HEALTH AND F.W, ODISHA	Swoyam Prabhu Jena VS	// () //
71	D-CONTC/8819/2025 CONTC/1173/2025	PRADYUMNA JENA VS ASWATHY S., SECY., DEPT. OF HEALTH AND F.W, ODISHA	Swoyam Prabhu Jena VS	// () //
72	D-CONTC/8820/2025 CONTC/1174/2025	SOMANATH MOHANTY VS ASWATHY S.,SECY., HEALTH AND F.W DEPT., ODISHA	Swoyam Prabhu Jena VS	// () //
73	D-CONTC/8858/2025 CONTC/1175/2025	ANTRIKSH JHA VS UDAY A KAOLE, CHAIRMAN CUM M.D, M.C.L,SAMBALPUR	BISWAJIT SAMANTARAY VS	// () //
74	D-CONTC/9292/2025 CONTC/1176/2025	BHASKAR CHANDRA KHUNTIA VS PRACHI TANAYA GIRI, DEO, BALASORE	ADV. VS	// () //
75	D-CONTC/9494/2025 CONTC/1177/2025	HEMANTA KUMAR SAHOO VS SALINI PANDIT, IAS	ADV. VS	// () //
76	D-CONTC/9518/2025 CONTC/1178/2025	RABINARAYAN PATRA VS GIRISH S.N.,IAS	ADV. VS	// () //
77	D-CONTC/9946/2025 CONTC/1179/2025	ANUP KUMAR PATRA VS SUBRATA SATAPATHY,IAS	ADV. VS	// () //
78	D-CONTC/9533/2025 CONTC/1180/2025	SIMANCHALA BISOYI VS GIRISH S.N.,IAS	ADV. VS	// () //
79	D-CONTC/9536/2025 CONTC/1181/2025	ABHAYA KUMAR DAS VS GIRISH S.N.,IAS	ADV. VS	// () //

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80	D-CONTC/9555/2025 CONTC/1182/2025	BIBEKANANDA BEHERA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
81	D-CONTC/9562/2025 CONTC/1183/2025	APARNARANI TRIPATHY VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
82	D-CONTC/9564/2025 CONTC/1184/2025	PARAMANANDA BARIK VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //
83	D-CONTC/9576/2025 CONTC/1185/2025	BHABANI SANKAR DAS VS YOGESH BAHADUR KHURANIA, IPS	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
84	D-CONTC/9588/2025 CONTC/1186/2025	PRAFULLA KUMAR MALLICK VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	ADV. VS	// 0 //
85	D-CONTC/9604/2025 CONTC/1187/2025	MRUTYUNJAY MOHANTA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
86	D-CONTC/9605/2025 CONTC/1188/2025	SATAMANYU MOHAPATRA VS DR.SANTOSH KUMAR SWAIN, PROJECT DIRECTOR, ODISHA STATE AIDS CONTROL SOCIETY	ADV. VS	// 0 //
87	D-CONTC/9607/2025 CONTC/1189/2025	RASMITA BARIK VS DR.SANTOSH KUMAR RAUT, D.E.O., CUTTACK	ADV. VS	// 0 //
88	D-CONTC/9609/2025 CONTC/1190/2025	ABINASH SAHU VS DR. DHARANIDHAR SENAPATI, C.D.M.O,NUAPADA	ADV. VS	// 0 //
89	D-CONTC/9642/2025 CONTC/1191/2025	SK.SALAUDDIN VS MANORANJAN MALLICK, O.A.S	ADV. VS	// 0 //
90	D-CONTC/9643/2025 CONTC/1192/2025	DHARANIDHAR DASH VS DR. NILAKANTHA MISHRA,DIRECTOR OF PUBLIC HEALTH ,ODISHA	ADV. VS	// 0 //
91	D-CONTC/9653/2025	TAPASWINI NAIK	ADV.	//

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	CONTC/1193/2025	VS GIRISH S.N., I.A.S.	VS	0 //
92	D-CONTC/9658/2025 CONTC/1194/2025	LAXMIDHAR PATTANAYAK VS GIRISH S.N.,I.A.S.	ADV. VS	// 0 //
93	D-CONTC/9661/2025 CONTC/1195/2025	PHILIP SABAR VS GIRISH S.N.,I.A.S	ADV. VS	// 0 //
94	D-CONTC/9753/2025 CONTC/1196/2025	SUNIL KUMAR SETH VS UDAY A KAOLE, CHAIRMAN CUM M.D., M.C.L, SAMBALPUR	SANTOSH KUMAR NANDA VS	// 0 //
95	D-CONTC/9818/2025 CONTC/1197/2025	JAGANNATH PRASAD BAURI VS PARUL PATWARI, COLLECTOR AND D.M, RAYAGADA	ADV VS	// 0 //
96	D-CONTC/9819/2025 CONTC/1198/2025	GADADHAR KUNAR VS JUGAL KISHORE KUMAR BANOTHH, I.G POLICE,(PERSONNEL),ODISHA	ADV VS	// 0 //
97	D-CONTC/9821/2025 CONTC/1199/2025	RAJKISHORE NAIK VS JUGALKISHORE KUMAR BANOTH , I.G OF POLICE (PERSONNEL), ODISHA	ADV VS	// 0 //
98	D-CONTC/9848/2025 CONTC/1200/2025	MANI PRASAD SAMANTA VS AMRITA PATTNAIK,O.E.S I	ADV VS	// 0 //
99	D-CONTC/9864/2025 CONTC/1201/2025	GAYATREE SAHOO VS PRITIBALA RANA, ADDL. TAHASILDAR CUM MUTATION OFFICER, GANIA	ADV VS	// 0 //
100	D-CONTC/9910/2025 CONTC/1202/2025	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA KENDRA VS BHATRUHARI BHUYAN,TAHASILDAR REMUNA	ADV. VS	// 0 //
101	D-CONTC/9914/2025 CONTC/1203/2025	SAMRAT KUMAR SAHU VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //
102	D-CONTC/9916/2025 CONTC/1204/2025	DR.SWARNALATA PARIDA VS	SANGRAM JENA VS	// 0

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103	D-CONTC/9918/2025 CONTC/1205/2025	ARVIND AGRAWAL, IAS KEDARASWAR BARIK VS SHALINI PANDIT, IAS	SANGRAM JENA VS	// // ()
104	D-CONTC/10080/2025 CONTC/1206/2025	BIJAY KUMAR MOHAPATRA VS DATTATRAYA BHAUSAHEB SHINDE, IAS	PRABHAT KUMAR SAHOO VS	// ()
105	D-CONTC/8802/2025 CONTC/1207/2025	LAKSHMAN MALIK VS KRUSHNA CH. MOHAPATRA, CHAIRMAN, B.D.A., BBSR	PRASANT KISHOR RAY VS	// ()
106	D-CONTC/8644/2025 CONTC/1208/2025	FAKIR MOHAN SATAPATHY VS USHA PADHI, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// ()
107	D-CONTC/9005/2025 CONTC/1209/2025	PATHAUNI BEHERA VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// ()
108	D-CONTC/9527/2025 CONTC/1210/2025	ABHIRAM MALL VS GIRISH S.N., IAS	ADV. VS	// ()
109	D-CONTC/9528/2025 CONTC/1211/2025	PRASANNA KUMAR MALL VS GIRISH S.N., IAS	ADV. VS	// ()
110	D-CONTC/9599/2025 CONTC/1212/2025	BIBHUTI RANJAN SAHOO VS ASWATHY S., I.A.S.	ADV. VS	// ()
111	D-CONTC/9654/2025 CONTC/1213/2025	SIBA PRASAD NARENDRA VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// ()
112	D-CONTC/9824/2025 CONTC/1214/2025	BISWANATH DALAI VS SUNIT PANDIT, IAS	ADV. VS	// ()
113	D-CONTC/9894/2025 CONTC/1215/2025	BHARAT CHANDRA NAYAK VS SATYABRATA SAHU, IAS	ADV VS	// ()

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114	D-CRLA/7543/2025 CRLA/332/2025	G.FAKIR MOHAN@FAKIR MOHAN REDDY@ PRAKASH VS STATE OF ODISHA	TRILOCHAN NANDA VS	GOPALPUR /194 /2022 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000163/2023
115	D-CRLA/7159/2025 CRLA/333/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	KORAPUT VIGILANCE /19 /2015 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000009/2015
116	D-CRLA/7540/2025 CRLA/334/2025	DILLIP DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KENDRAPARA /199 /2015 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000375/2017
117	D-CRLA/4896/2025 CRLA/335/2025	SWOSTI RANJAN MOHAPATRA VS STATE OF ODISHA(VIG.)	DIPTIREKHA NANDA VS	BHUBANESWAR VIGILANCE /33 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000034/2010
118	D-CRLLP/7487/2025 CRLLP/25/2025	LINGARAJ MOHANTY VS KRUSHNA CHANDRA BEHERA@TULA	ALOK KUMAR PANDA VS	MALGODOWN /48 /2024 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000163/2024
119	D-CRLLP/7549/2025 CRLLP/26/2025	GANGADHAR NAYAK VS MUKUNDA NAYAK STATE OF ODISHA(VIG.)	LAMBODOR ACHARI VS	/ /0 J.M.F.C,BUGUDA(Ganjam) ICC/0000013/2013
120	D-CRLLP/6571/2025 CRLLP/27/2025	K.RABINDRA KUMAR PATRA VICTIM VS STATE OF ODISHA	SANGRAM DAS ,STANDING COUNSEL(VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /1 /2013 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000001/2013
121	D-CRLMA/6911/2025 CRLMA/35/2025	MAHAMMAD ABU NASAR @ JUMA VS STATE OF ODISHA	ADV. VS	HINJILI (ASKA) /370 /2022 A.D.J.,CHATRAPUR(Ganjam) ST/0000013/2023
122	D-CRLMC/7059/2025 CRLMC/1035/2025	BASUMATI NAIK VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /512 /2022 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001412/2022
123	D-CRLMC/7245/2025 CRLMC/1036/2025	DILLIP POLEI @ DILIP POLAI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TARASINGI /338 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001506/2022
124	D-CRLMC/7285/2025 CRLMC/1037/2025	TANGU@GOPINATH PARIDA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /31 /2020 J.M.F.C.,POLSARA(Ganjam) GR/0000047/2020
125	D-CRLMC/7394/2025		KABIRAJ PRADHAN	TANGI (KHURDA) /263 /2016

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	CRLMC/1038/2025	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE(W.C.),KHURDA ST/000034/2018
126	D-CRLMC/7399/2025 CRLMC/1039/2025	D.RAIDU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /154 /2017 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000274/2017
127	D-CRLMC/7433/2025 CRLMC/1040/2025	SANINGA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	PADMAPUR /100 /2019 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000035/2019
128	D-CRLMC/6494/2025 CRLMC/1041/2025	B.LUDIYA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /192 /2024 J.M.F.C.,KONARK(Puri) GR/0000556/2024
129	D-CRLMC/6863/2025 CRLMC/1042/2025	AJIT KUMAR PATTANAIK@AJIT KUMAR PATNIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /383 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000093/2024
130	D-CRLMC/6839/2025 CRLMC/1043/2025	SIBA PRASAD SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /73 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000167/2025
131	D-CRLMC/7108/2025 CRLMC/1044/2025	KAMALAKANTA GANJU VS STATE OF ODISHA	DURGA DAS ROY VS	BANDOMUNDA /141 /2022 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000698/2022
132	D-CRLMC/7226/2025 CRLMC/1045/2025	SUDEEPTA GHOSH @ SUDIPTA GHOSH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /114 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT GR/0000400/2025
133	D-CRLMC/7356/2025 CRLMC/1046/2025	PAPUA@PITABAS MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /415 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002029/2022
134	D-CRLMC/7442/2025 CRLMC/1047/2025	BHAIRAVABHATLA KAMESWAR RAO VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	RAYAGADA TOWN /35 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000077/2025
135	D-CRLMC/7339/2025 CRLMC/1048/2025	MANMOHAN SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CANTONMENT ROAD /13 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000053/2025
136	D-CRLMC/7489/2025 CRLMC/1049/2025	GAURI SHANKAR SAHU VS	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh)

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137	D-CRLMC/5351/2025 CRLMC/1050/2025	STATE OF ODISHA KHIROD CHANDRA SWAIN VS	SURESH KUMAR PANDA VS	TR/0000083/2024 TANGI /60 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000326/2023
138	D-CRLMC/5447/2025 CRLMC/1051/2025	STATE OF ODISHA BINODINI MANDHATA VS	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /379 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004437/2021
139	D-CRLMC/6907/2025 CRLMC/1052/2025	STATE OF ODISHA KESHABA RANA VS	SUSANTA KUMAR TRIPATHY VS	DUNGURIPALI /123 /1998 A.D.J.,SONEPUR(Sonepur) SC/0000044/2021
140	D-CRLMC/7042/2025 CRLMC/1053/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	MANAS KUMAR CHAND VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000042/2024
141	D-CRLMC/5035/2025 CRLMC/1054/2025	GOPAL DAS@TIKA BISWA PRAKASH MOHALIK@BABULU VS	SUBHRANSU BHUSAN MOHANTY VS	/ /0 SPECIAL JUDGE (POCSO), BALASORE(E) ICC/0000011/2024
142	D-CRLMP/7464/2025 CRLMP/340/2025	STATE OF ODISHA PANKAJA MEHER VS	AMITABH MISHRA VS	ATTABIRA /177 /2024 () //
143	D-CRLMP/6885/2025 CRLMP/341/2025	STATE OF ODISHA CHINMAYA CHINTAN ROUT VS	KULDEEP MOHANTY VS	/ / () //
144	D-CRLMP/7362/2025 CRLMP/342/2025	STATE OF ODISHA SANDEEP KUMAR SAHOO VS	SAROJ KUMAR MISHRA VS	MANAMUNDA /335 /2024 () //
145	D-CRLMP/7372/2025 CRLMP/343/2025	STATE OF ODISHA HARISA KHATUN VS	KARUNAKAR GAYA VS	JAGATSINGPUR /46 /2025 () //
146	D-CRLMP/7384/2025 CRLMP/344/2025	STATE OF ODISHA HIMANSHU PATEL VS	BHOJARAJ SETH VS	SUNDARGARH TOWN /168 /2024 () //
147	D-CRLMP/7390/2025 CRLMP/345/2025	STATE OF ODISHA BASANTA MUDULI VS	SAMBIT SAMAL VS	/ / J.M.F.C.,NARASINGHPUR(Cuttack) ICC/0000050/2024
		STATE OF ODISHA		

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148	D-CRLREV/6965/2025 CRLREV/140/2025	JAGDISH CHANDRA BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend CMC/0000146/2024
149	D-CRLREV/7321/2025 CRLREV/141/2025	NESAR KHAN VS STATE OF ODISHA	MD.G.MADANI VS	//0 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000026/2024
150	D-CRP/6835/2025 CRP/6/2025	SUCHITRA MITTAL VS AMRITA KAUR SIDHU	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000171/2024
151	D-FAO/10111/2025 FAO/118/2025	STATE OF ODISHA VS SUNAMANI MUKHI	SIDHARTH PRASAD DAS,A.S.C VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000050/2016
152	D-MACA/8498/2025 MACA/314/2025	D.M. M/S. NATIONAL INSURANCE CO. LTD.,BBSR VS KAPILASH NAIK	PRASANTA KUMAR MAHALI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000338/2015
153	D-MACA/9845/2025 MACA/315/2025	KRUPASINDHU KARALI VS LIBERTY GENERAL INSURANCE CO.LTD., MUMBAI	PRADEEP KUMAR MISHRA VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000002/2022
154	D-MACA/9940/2025 MACA/316/2025	BABI BHUTIA VS MRUTYUNJAYA SAHU	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000085/2023
155	D-RPFAM/7341/2025 RPFAM/70/2025	AKSHAYA KUMAR BEHERA VS MONALISA KHATUA	RAMESH CHANDRA SAHOO 1 VS	// JUDGE,FAMILY COURT,JAGATSINGPU Crp/0000105/2022
156	D-RPFAM/9416/2025 RPFAM/71/2025	SUBHENDU PADHIARY VS SRADHJANJALI PANDA @ PADHIARY	DILLIP KUMAR RAY VS	// JUDGE FAMILY COURT,BHUBANESWA IA/0000091/2022
157	D-RPFAM/8068/2025 RPFAM/72/2025	NARAHARI JENA VS SANDHYARANI SAMAL	PRADEEP KUMAR DAS VS	// JUDGE,FAMILY COURT,JAGATSINGPU Crp/0000015/2024
158	D-RPFAM/9360/2025 RPFAM/73/2025	ASHIS KUMAR NARENDRA VS SUJATA SAHOO	JYOTIRMAYA SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000051/2014
159	D-RPFAM/9414/2025	BHABANI DEY	BHAGABAT PRASAD RATH	//

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	RPFAM/74/2025	VS MADHUSMITA MAHAKUDA	VS	J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000105/2023
160	D-RSA/9236/2025 RSA/133/2025	ANU LAYAK VS SATARI APPANNAPATRO	HARIPAD MOHANTY VS	// 2ND A.D.J.,BERHAMPUR(Ganjam) RFA/0000099/2023
161	D-RSA/10060/2025 RSA/134/2025	PITABASA BADMALI VS GOPAL CHANDRA BISI	AMIT PRASAD BOSE VS	// DISTRICT AND SESSIONS JUDGE,SONE RFA/0000060/2004
162	D-RVWPET/7928/2025 RVWPET/75/2025	DR. PRATIK SWAIN VS DR. ALIVA PRADHAN	PRASANNA KUMAR BHUYAN VS	// () //
163	D-RVWPET/9966/2025 RVWPET/76/2025	SANTOSH BALABANTARAY VS JHARANA BALABANTARAY	ADV. VS	// () //
164	D-TRP(C)/9584/2025 TRP(C)/76/2025	PRIYADARSHINI @ PRIYADARSINI BEHERA VS GOVINDA BEHERA	AJAYA KUMAR NANDA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000098/2021
165	D-TRP(C)/9746/2025 TRP(C)/77/2025	SUBHASHMITA SWAIN@ SINGH VS BIRAJ KUMAR SINGH	SUSAMARANI SAHOO VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000251/2023
166	D-TRPCRL/7544/2025 TRPCRL/25/2025	JYOTSNARANI GIRI VS ANJALI MOHAPATRA	APARESH BHOI VS	CHHEND /183 /2024 S.D.J.M.,PANPOSH(Sundargarh) CRMC/0000494/2024
167	D-WA/9684/2025 WA/573/2025	STATE OF ODISHA VS MD MOTIULLAH	DEBASHIS TRIPATHY, A.G.A. VS	// () //
168	D-WA/9725/2025 WA/574/2025	STATE OF ODISHA VS SATYABRATA GIRI	JATESWAR NAYAK, A.G.A. VS	// () //
169	D-WA/9728/2025 WA/575/2025	STATE OF ODISHA VS DURGA CHARAN JENA	SAROJ KUMAR JEE, A.G.A. VS	// () //
170	D-WA/9791/2025 WA/576/2025	STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// ()

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171	D-WA/10019/2025 WA/577/2025	APARAJITA BISWAL RABINDRA SAMANTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // 0 //
172	D-WA/8876/2025 WA/578/2025	CANARA BANK, BBSR VS HRUSHIKESH ROUTRAY	ARUPA NANDA DAS VS	// 0 //
173	D-WA/9787/2025 WA/579/2025	STATE OF ODISHA VS SWARNA PRAVA TRIPATHY	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
174	D-WA/9788/2025 WA/580/2025	STATE OF ODISHA VS RATAN KUMAR BOHIDAR	GAYATRI PATRA, A.S.C. VS	// 0 //
175	D-WA/9789/2025 WA/581/2025	STATE OF ODISHA VS RAMESH CHANDRA PADHY	SASWAT DAS, A.G.A. VS	// 0 //
176	D-WA/10259/2025 WA/582/2025	MAYURBHANJ CENTRAL COOPERATIVE BANK LTD. VS EMPLOYEES PROVIDENT FUND ORGANISATION, KEONJHAR	NITISH KUMAR MISHRA VS	// 0 //
177	D-WA/10253/2025 WA/583/2025	MAYURBHANJ CENTRAL CO-OPERATIVE BANK LTD., MAYURBHANJ VS EMPLOYEES PROVIDENT FUND ORGANISATION, KEONJHAR	NITISH KUMAR MISHRA VS	// 0 //
178	D-WA/9794/2025 WA/584/2025	STATE OF ODISHA VS DR. MAMATARANI BEHERA	SASWAT DAS, A.G.A. VS	// 0 //
179	D-WA/9801/2025 WA/585/2025	STATE OF ODISHA VS PRAHALLAD GHARAI	SAROJ KUMAR JEE,A.G.A VS	// 0 //
180	D-WP(C)/9649/2025 WP(C)/7300/2025	NIRANJAN MURMU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
181	D-WP(C)/9757/2025 WP(C)/7301/2025	JYOTIRANJAN DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //

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182	D-WP(C)/8532/2025 WP(C)/7302/2025	M/S. SONALI JEWELLERS,CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// 0 //
183	D-WP(C)/10159/2025 WP(C)/7303/2025	ARUN KUMAR JENA VS THE CHIEF COMMISSIONER CT AND GST ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
184	D-WP(C)/8840/2025 WP(C)/7304/2025	PITAMBAR MALLICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
185	D-WP(C)/9666/2025 WP(C)/7305/2025	SRIKANTA MAHANTA VS THE COLLECTOR AND DISTRICT MAGISTRATE ,KEONJHAR	DIGAMBAR SETHI VS	// 0 //
186	D-WP(C)/9750/2025 WP(C)/7306/2025	SANTANU KUMAR BARPANDA VS UNION OF INDIA	SADASIVA PATRA (1) VS	// 0 //
187	D-WP(C)/8533/2025 WP(C)/7307/2025	M/S. SONALI JEWELLERS,CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// 0 //
188	D-WP(C)/9760/2025 WP(C)/7308/2025	JAYAPRAKASH SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
189	D-WP(C)/9748/2025 WP(C)/7309/2025	SIMANCHALA DASH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
190	D-WP(C)/9781/2025 WP(C)/7310/2025	NARAYAN ROUT VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
191	D-WP(C)/9667/2025 WP(C)/7311/2025	SASMITA DEVI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
192	D-WP(C)/9541/2025 WP(C)/7312/2025	M/S. SUMITRA MOHAPATRA, KARANJAPADA, BALASORE VS THE COMMISSIONER CT AND GST, ODISHA, COMMISSIONERATE OF STATE TAX, BANIJYAKAR BHAWAN, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
193	D-WP(C)/8744/2025	DHRUBA CHARAN BARIK	PRASANTA KUMAR SATAPATHY	//

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	WP(C)/7313/2025	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/9947/2025 WP(C)/7314/2025	AJAY KUMAR ROUT VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
195	D-WP(C)/8777/2025 WP(C)/7315/2025	M/S. SREE METALIKS LTD.,SML HOUSE,MAIN ROAD,BARBIL,KEONJHAR VS ODISHA SALES TAX TRIBUNAL, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
196	D-WP(C)/7955/2025 WP(C)/7316/2025	DR.RAMA CHANDRA SETHI VS COMMISSIONER CUM SECY TO GOVT OF HEALTH AND FAMILY WELFARE DEPT, BBSR	NIHAL RATH VS	// 0 //
197	D-WP(C)/9669/2025 WP(C)/7317/2025	SANATAN LENKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
198	D-WP(C)/9439/2025 WP(C)/7318/2025	J SATYAJIT PRUSTY VS THE RECOVERY OFFICER , DEBTS RECOVERY TRIBUNAL	PRASANTA KUMAR SATAPATHY VS	// 0 //
199	D-WP(C)/9952/2025 WP(C)/7319/2025	SUNITA DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
200	D-WP(C)/9238/2025 WP(C)/7320/2025	M/S. SREE METALIKS LTD. VS ODISHA SALES TAX TRIBUNAL, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
201	D-WP(C)/9987/2025 WP(C)/7321/2025	JAYRAM PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
202	D-WP(C)/9990/2025 WP(C)/7322/2025	MANAS RANJAN ROUT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
203	D-WP(C)/9570/2025 WP(C)/7323/2025	NIRANJAN PANIGRAHI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
204	D-WP(C)/4470/2025 WP(C)/7324/2025	PRAVANSHU SEKHAR MANDAL VS	AJAY KUMAR TRIPATHY VS	// 0

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205	D-WP(C)/9962/2025 WP(C)/7325/2025	STATE OF ODISHA MANU DAS VS	TRILOCHAN DASH VS	// // 0
206	D-WP(C)/9981/2025 WP(C)/7326/2025	STATE OF ODISHA GADADHAR SWAIN VS	PRAVAT KUMAR MUDULI VS	// // 0
207	D-WP(C)/9991/2025 WP(C)/7327/2025	STATE OF ODISHA PRIYADARSHINEE JENA VS	LALITENDU MISHRA VS	// // 0
208	D-WP(C)/9993/2025 WP(C)/7328/2025	MAHANTA MANSINGH MAHAPATRA AMARESH UPADHYAY VS	NIHAL RATH VS	// // 0
209	D-WP(C)/9976/2025 WP(C)/7329/2025	STATE OF ODISHA DILLIP KUMAR JENA VS	PRABIN DAS VS	// // 0
210	D-WP(C)/10100/2025 WP(C)/7330/2025	STATE OF ODISHA TIRTHA RANA VS	KULDEEP MOHANTY VS	// // 0
211	D-WP(C)/9996/2025 WP(C)/7331/2025	STATE OF ODISHA RATIKANTA SAHOO VS	NIHAL RATH VS	// // 0
212	D-WP(C)/6498/2025 WP(C)/7332/2025	STATE OF ODISHA BALARAM NAYAK VS	SHASHANKA SHEKHAR PATRA VS	// // 0
213	D-WP(C)/10191/2025 WP(C)/7333/2025	GENERAL MANAGER (H.R.M.), BANK OF BARODA, GUJARAT M/S. JAY MINERALS, KHORDHA VS	KANANBALA ROY CHOUDHURY VS	// // 0
214	D-WP(C)/10102/2025 WP(C)/7334/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI SUNIL KUMAR CHAMPATI VS	DAITARI BEHERA VS	// // 0
215	D-WP(C)/7799/2025 WP(C)/7335/2025	CHIEF COMMISSIONER OF CT AND GST , ODISHA TULARAM BADHEI VS	AJAYA KUMAR NANDA VS	// // 0
		STATE OF ODISHA		//

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CASES REGISTERED REPORT AS ON :12/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/8289/2025 WP(C)/7336/2025	BAIJAYANTI MOHANTY VS UNION OF INDIA	ADISHA MOHANTY VS	// 0 //
217	D-WP(C)/10101/2025 WP(C)/7337/2025	RAMESH CHANDRA SA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
218	D-WP(C)/8284/2025 WP(C)/7338/2025	M/S MAHABIR BOREWELL AND EQUIPMENTS VS THE ODISHA LIFT IRRIGATION CORPORATION LTD	BHABANI PRASAD MOHANTY VS	// 0 //
219	D-WP(C)/9955/2025 WP(C)/7339/2025	SUCHISMITA DAS VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
220	D-WP(C)/10297/2025 WP(C)/7340/2025	M/S SHIVAM AUTOMOBILES VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
221	D-WP(C)/7444/2025 WP(C)/7341/2025	JIBAN KUMAR MOHAPATRA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
222	D-WP(C)/10084/2025 WP(C)/7342/2025	CUTTACK BAR ASSOCIATION, CUTTACK VS ODISHA STATE BAR COUNCIL, CUTTACK	SURYANSHI SRIVASTAVA VS	// 0 //
223	D-WP(C)/7554/2025 WP(C)/7343/2025	NARASINGH JANI VS THE DEPUTY GENERAL MANAGER, (ELECT) EHT (O AND M) ELECTRICAL DIVISION, JEYPORE	DIGAMBAR SETHI VS	// 0 //
224	D-WP(C)/9842/2025 WP(C)/7344/2025	G.KAMALA VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
225	D-WP(C)/9843/2025 WP(C)/7345/2025	NAMITA RANI KAMALA VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
226	D-WP(C)/9844/2025 WP(C)/7346/2025	SUMITRA BEHERA VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
227	D-WP(C)/10175/2025	PURNA CHANDRA BARIK	LALIT KUMAR MAHARANA	//

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	WP(C)/7347/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10103/2025 WP(C)/7348/2025	NARAHARI SAHOO @ SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
229	D-WP(C)/9608/2025 WP(C)/7349/2025	DEEPAK KUMAR VS UNION OF INDIA	PARSURAM MOHAPATRA VS	// 0 //
230	D-WP(C)/9877/2025 WP(C)/7350/2025	RAMENDRA KUMAR SAHOO VS SUB COLLECTOR, BBSR	HARIKRUSHNA PANIGRAHI VS	// 0 //
231	D-WP(C)/9052/2025 WP(C)/7351/2025	JHARANA DIGAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
232	D-WP(C)/9879/2025 WP(C)/7352/2025	SANDIP KUMAR CHAND VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
233	D-WP(C)/9884/2025 WP(C)/7353/2025	RAMENDRA KUMAR SAHOO VS SUB COLLECTOR, BBSR	HARIKRUSHNA PANIGRAHI VS	// 0 //
234	D-WP(C)/9886/2025 WP(C)/7354/2025	BENUDHAR JALLY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
235	D-WP(C)/9973/2025 WP(C)/7355/2025	MOUSUMI NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
236	D-WP(C)/10098/2025 WP(C)/7356/2025	KAILASH CHANDRA PATTANAİK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
237	D-WP(C)/9888/2025 WP(C)/7357/2025	RAMENDRA KUMAR SAHOO VS SUB COLLECTOR, BBSR	HARIKRUSHNA PANIGRAHI VS	// 0 //
238	D-WP(C)/9891/2025 WP(C)/7358/2025	KANAKALATA LENKA VS	UPENDRA KUMAR SAMAL VS	// 0

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239	D-WP(C)/10001/2025 WP(C)/7359/2025	M.C.L., SAMBALPUR GRAMYA SURAKHYA SAMITI, HANDIA VS STATE OF ODISHA	SASWATA PATNAIK VS	// // 0 //
240	D-WP(C)/9975/2025 WP(C)/7360/2025	BHAGABAT KHATOI VS THE STATE OF ODISHA	PRABIN DAS VS	// 0 //
241	D-WP(C)/8548/2025 WP(C)/7361/2025	SUDHIR CHANDRA GIRI VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// 0 //
242	D-WP(C)/10099/2025 WP(C)/7362/2025	PRASANTA KUMAR JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
243	D-WP(C)/10002/2025 WP(C)/7363/2025	MAHESWAR KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
244	D-WP(C)/8826/2025 WP(C)/7364/2025	BHABANI MAHANTA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
245	D-WP(C)/9900/2025 WP(C)/7365/2025	TAPAN KUMAR KISHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
246	D-WP(C)/9887/2025 WP(C)/7366/2025	M.DAMAYANTI@DAMAYANTI MANDADI VS STATE OF ODISHA	ASHUTOS DASH VS	// 0 //
247	D-WP(C)/10115/2025 WP(C)/7367/2025	DAMBARUDHAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
248	D-WP(C)/8060/2025 WP(C)/7368/2025	AGRAGATI SHG, BALANGIR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
249	D-WP(C)/9939/2025 WP(C)/7369/2025	ASITA KUMAR NAYAK VS STATE OF ODISHA	SARADA DASH VS	// 0 //

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250	D-WP(C)/9839/2025 WP(C)/7370/2025	P.NARASINGHA REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
251	D-WP(C)/10147/2025 WP(C)/7371/2025	PRASANTA KUMAR SAHOO VS UNION OF INDIA	ATUL TRIPATHY VS	// 0 //
252	D-WP(C)/8046/2025 WP(C)/7372/2025	SABITRI DASH VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
253	D-WP(C)/9807/2025 WP(C)/7373/2025	UPENDRA KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
254	D-WP(C)/10158/2025 WP(C)/7374/2025	PRAVAKAR SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	D-WP(C)/8752/2025 WP(C)/7375/2025	KIRAN BHOI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
256	D-WP(C)/10168/2025 WP(C)/7376/2025	RAJA KISHORE CHOUDHURY VS DEPUTY COMMISSIONER, ODA COURT, BBSR	TANMAY MISHRA VS	// 0 //
257	D-WP(C)/9896/2025 WP(C)/7377/2025	MANJU ORAM VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
258	D-WP(C)/10122/2025 WP(C)/7378/2025	SANTOSH KUMAR SAHOO VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
259	D-WP(C)/10123/2025 WP(C)/7379/2025	RAKESH KUMAR DAS VS A.R.T.O KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
260	D-WP(C)/10124/2025 WP(C)/7380/2025	PRASANT MALIK VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
261	D-WP(C)/9909/2025	ASWINI KUMAR PARIDA	ANIRUDHA DAS	//

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	WP(C)/7381/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/9994/2025 WP(C)/7382/2025	SUDHIR KUMAR DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
263	D-WP(C)/9640/2025 WP(C)/7383/2025	KANCHANLATA TRIPATHY VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
264	D-WP(C)/9882/2025 WP(C)/7384/2025	REBAT KUMAR SAHU VS SUPDT. CGST, GANJAM II CIRCLE, BERHAMPUR, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
265	D-WP(C)/10248/2025 WP(C)/7385/2025	SUSANTA KUMAR SETHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
266	D-WP(C)/9579/2025 WP(C)/7386/2025	BRATATI MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
267	D-WP(C)/9698/2025 WP(C)/7387/2025	NANDI HO VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //
268	D-WP(C)/9738/2025 WP(C)/7388/2025	NIRANJAN MISHRA VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //
269	D-WP(C)/10252/2025 WP(C)/7389/2025	TAPAN KUMAR DEHURY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
270	D-WP(C)/9636/2025 WP(C)/7390/2025	NABAKISHOR NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
271	D-WP(C)/9840/2025 WP(C)/7391/2025	S.RAMESH CHANDRA REDDY VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //
272	D-WP(C)/9915/2025 WP(C)/7392/2025	SASHADHAR SETHI VS	RAMDAS ACHARY VS	// 0

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273	D-WP(C)/9999/2025 WP(C)/7393/2025	STATE OF ODISHA SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA KENDRA,BALASORE VS	SUBAS CHANDRA DAS VS	// // 0
274	D-WP(C)/9937/2025 WP(C)/7394/2025	STATE OF ODISHA PURNA CHANDRA MOHAPATRA VS	ANNADA PRASAD MOHANTY VS	// // 0
275	D-WP(C)/10023/2025 WP(C)/7395/2025	STATE OF ODISHA PRAFULLA KUMAR MALLICK VS	NIRANJAN PRASAD PATRA VS	// // 0
276	D-WP(C)/9944/2025 WP(C)/7396/2025	COLLECTOR, KENDRAPARA SANATAN SETHI VS	RAMANI KANTA PATTANAIAK VS	// // 0
277	D-WP(C)/9408/2025 WP(C)/7397/2025	STATE OF ODISHA GOVERING BODY OF MAA SARALA SANSKRIT MAHAVIDYALAYA, PAKSHYOT, KENDRAPARA VS	KUNAL KUMAR SWAIN VS	// // 0
278	D-WP(C)/9977/2025 WP(C)/7398/2025	STATE OF ODISHA BIJAN KUMAR JENA VS	ACHYUTANANDA PATTANAIAK VS	// // 0
279	D-WP(C)/9965/2025 WP(C)/7399/2025	STATE OF ODISHA SK SHAMIM AHEMAD SULTAN VS	SK. ZAFARULLA VS	// // 0
280	D-WP(C)/9665/2025 WP(C)/7400/2025	STATE OF ODISHA GITANJALI @ GITARANI JENA VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0
281	D-WP(C)/9968/2025 WP(C)/7401/2025	STATE BANK OF INDIA, BBSR SUSMITA PADHY VS	KUNAL KUMAR SWAIN VS	// // 0
282	D-WP(C)/9088/2025 WP(C)/7402/2025	STATE OF ODISHA MANDAKINI BHATRA VS	SUSANTA KUMAR MISHRA VS	// // 0
283	D-WP(C)/10145/2025 WP(C)/7403/2025	STATE OF ORISSA SATYABRATA PAUL VS	SUKANTA KUMAR DALAI VS	// // 0
		UNION OF INDIA		//

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284	D-WP(C)/9817/2025 WP(C)/7404/2025	SARMISTHA SAMANTARAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
285	D-WP(C)/9763/2025 WP(C)/7405/2025	SRIPATI PADHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
286	D-WP(C)/10075/2025 WP(C)/7406/2025	RABINDRA NATH DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
287	D-WP(C)/10093/2025 WP(C)/7407/2025	JIBAN KUMAR MOHANTY VS TPCODL, BADAMBADI, CUTTACK	ASUTOSH MOHANTY VS	// 0 //
288	D-WP(C)/10146/2025 WP(C)/7408/2025	MDSG CONSTRUCTION PVT LTD. VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
289	D-WP(C)/9846/2025 WP(C)/7409/2025	SUKANTI NAYAK VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
290	D-WP(C)/9388/2025 WP(C)/7410/2025	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	C. ANANDA RAO VS	// 0 //
291	D-WP(C)/9769/2025 WP(C)/7411/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
292	D-WP(C)/7671/2025 WP(C)/7412/2025	PARESH NATH SAHU VS STATE OF ODISHA	SANGITA MOHANTY VS	// 0 //
293	D-WP(C)/10076/2025 WP(C)/7413/2025	M/S. TARA PRASANNA NAYAK, PATABANDHA, KHORDHA VS CHIEF COMMISSIONER OF CT AND GST, BANIYAKAR BHAWAN, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
294	D-WP(C)/7669/2025 WP(C)/7414/2025	PARESH NATH SAHU VS STATE OF ODISHA	SANGITA MOHANTY VS	// 0 //
295	D-WP(C)/9402/2025	SATYABRATA RATH	MADAN MOHAN DAS	//

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	WP(C)/7415/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/6279/2025 WP(C)/7416/2025	SUBAS CHANDRA DAS VS UNION OF INDIA	DEBIPRASAD MOHANTY VS	// 0 //
297	D-WP(C)/10079/2025 WP(C)/7417/2025	PRAMOD KUMAR MALLICK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
298	D-WP(C)/7664/2025 WP(C)/7418/2025	PARESH NATH SAHU VS STATE OF ODISHA	SANGITA MOHANTY VS	// 0 //
299	D-WP(C)/9782/2025 WP(C)/7419/2025	NIRADA KUMAR NAYAK VS COMMISSIONER OF CT AND GST ODISHA	RAMESH CHANDRA JENA VS	// 0 //
300	D-WP(C)/10330/2025 WP(C)/7420/2025	UMAKANTA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
301	D-WP(C)/9854/2025 WP(C)/7421/2025	ASHUTOSH CONSTRUCTION, JAJPUR VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
302	D-WP(C)/7920/2025 WP(C)/7422/2025	SHARAT CHANDRA BARIK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
303	D-WP(C)/10105/2025 WP(C)/7423/2025	TAPASWINI SAHU VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
304	D-WP(C)/10051/2025 WP(C)/7424/2025	KUMUDINI SWAIN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
305	D-WP(C)/9194/2025 WP(C)/7425/2025	MITU SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
306	D-WP(C)/10333/2025 WP(C)/7426/2025	SUKANTI BEHERA VS	SUKANTA KUMAR DALAI VS	// 0

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307	D-WP(C)/10054/2025 WP(C)/7427/2025	STATE OF ODISHA BANSHIDHAR SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // ()
308	D-WP(C)/9935/2025 WP(C)/7428/2025	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// () //
309	D-WP(C)/10314/2025 WP(C)/7429/2025	SAROJ KUMAR PRUSTI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
310	D-WP(C)/9790/2025 WP(C)/7430/2025	NIRADA KUMAR NAYAK VS COMMISSIONER OF CT AND GST, ODISHA	RAMESH CHANDRA JENA VS	// () //
311	D-WP(C)/10049/2025 WP(C)/7431/2025	CHANDRAREKHA MAHARATHA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// () //
312	D-WP(C)/10022/2025 WP(C)/7432/2025	PRABHUDATTA PUROHIT VS STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS	// () //
313	D-WP(C)/10425/2025 WP(C)/7433/2025	GAURISH PATTANAIAK VS VICE CHANCELLOR, OUAT	NIRANJAN PANDA VS	// () //
314	D-WP(C)/10061/2025 WP(C)/7434/2025	BISHNU NARAYAN CHIRGUN VS STATE OF ODISHA	BIJAYLAXMI SAHOO VS	// () //
315	D-WP(C)/9868/2025 WP(C)/7435/2025	KAJAL SATYAVRATY DEVESH VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// () //
316	D-WP(C)/9809/2025 WP(C)/7436/2025	RAMAKANTA TAREI VS STATE OF ODISHA	MUKESH PANDA VS	// () //
317	D-WP(C)/10379/2025 WP(C)/7437/2025	ORISSA TRUCK OWNERS ASSOCIATION, CUTTACK VS CUTTACK DEVELOPMENT AUTHORITY	SAIBRATA RATH VS GYANA RANJAN MAHAPATRA, M.R.PRADHAN, J.BARIK, P.K.SINGH DEO	// () //

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318	D-WP(C)/10064/2025 WP(C)/7438/2025	RATIKANAT ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
319	D-WP(C)/9827/2025 WP(C)/7439/2025	RAJAT KUMAR DUTTA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
320	D-WP(C)/9971/2025 WP(C)/7440/2025	ARJUN CHARAN PRUSTY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
321	D-WP(C)/9833/2025 WP(C)/7441/2025	NARESH KUMAR DAS VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
322	D-WP(C)/9873/2025 WP(C)/7442/2025	LALATENDU KESHARI PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
323	D-WP(C)/6816/2025 WP(C)/7443/2025	PRABHAT KUMAR MOHAPATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
324	D-WP(C)/10106/2025 WP(C)/7444/2025	NARESH PRASAD SINGH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
325	D-WP(C)/10014/2025 WP(C)/7445/2025	MAHESWAR KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
326	D-WP(C)/10016/2025 WP(C)/7446/2025	CHRISTINA TOPPO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
327	D-WP(C)/10010/2025 WP(C)/7447/2025	BISWANATH ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
328	D-WP(C)/9837/2025 WP(C)/7448/2025	SWADESH NAYAK VS AMLAN SABITA	SANTOSH KUMAR DWIVEDY VS	// 0 //
329	D-WP(C)/8250/2025	SUBHASHIS SAHU	RAJESH RANJAN SAHOO	//

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	WP(C)/7449/2025	VS	VS	0
		THE COLLECTOR CUM- DPC, DEOGARH		//
330	D-WP(C)/9889/2025	BIPIN KUMAR SAHU	PRANAYA KISHORE HARICHANDAN	//
	WP(C)/7450/2025	VS	VS	0
		SUPDT. CGST, GANJAM II CIRCLE, BERHAMPUR, GANJAM		//
331	D-WP(C)/9475/2025	NISHAMANI PATTANAYAK	RASHMI KANTA ACHARYA	//
	WP(C)/7451/2025	VS	VS	0
		UNION OF INDIA		//
332	D-WP(C)/9834/2025	RABINDRA KUMAR BISWAL	BIJAYA KUMAR PATTANAIAK	//
	WP(C)/7452/2025	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/10048/2025	SATYABRATA BADBAK	ABHILASH MISHRA	//
	WP(C)/7453/2025	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/10444/2025	M/S. MARUTI ESTATE INDIA PVT LTD.	KANANBALA ROY CHOUDHURY	//
	WP(C)/7454/2025	VS	VS	0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI		//
335	D-WP(C)/10224/2025	RUBI BISWAL	ARNAV BEHERA	//
	WP(C)/7455/2025	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/10070/2025	M/S. TRIBENI ENGINEERS, BARBIL	SUBHASIS PANDA	//
	WP(C)/7456/2025	VS	VS	0
		ADDL. COMMISSIONER, GST (APPEALS), CENTRAL REVENUE BUILDING, BBSR		//
337	D-WP(C)/9905/2025	NARENDRA BADANAYAK	MANOJA KUMAR KHUNTIA	//
	WP(C)/7457/2025	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/10257/2025	SANTANU KUMAR DASH	MANOJA KUMAR KHUNTIA	//
	WP(C)/7458/2025	VS	VS	0
		UNION OF INDIA		//
339	D-WP(C)/10217/2025	SASMITA NANDA	ARNAV BEHERA	//
	WP(C)/7459/2025	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/10230/2025	ANITA BEHERA	ARNAV BEHERA	//
	WP(C)/7460/2025	VS	VS	0

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341	D-WP(C)/9595/2025 WP(C)/7461/2025	STATE OF ODISHA SHISHIRA PARIDA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// // 0 //
342	D-WP(C)/9613/2025 WP(C)/7462/2025	GOMATI JENA VS ASHOK KUMAR SAHOO	ANIRUDHA DAS VS	// // 0 //
343	D-WP(C)/10166/2025 WP(C)/7463/2025	SANTILATA SWAIN VS REGISTERING AUTHORITY, SORO, BALASORE	BIDYADHAR MANSING VS	// // 0 //
344	D-WP(C)/10236/2025 WP(C)/7464/2025	MANDAKINEE KAR VS STATE OF ODISHA	ARNAV BEHERA VS	// // 0 //
345	D-WP(C)/10222/2025 WP(C)/7465/2025	JALINA PRIYADARSINI VS STATE OF ODISHA	ARNAV BEHERA VS	// // 0 //
346	D-WP(C)/10107/2025 WP(C)/7466/2025	MARC ENCON PROJECTS INDIA PVT. LTD., JEYPORE, KORAPUT VS COMMISSIONER OF CT AND GST ODISHA, BBSR	PRADOSH PATTNAIK VS	// // 0 //
347	D-WP(C)/9696/2025 WP(C)/7467/2025	RATANA BEHERA VS STATE OF ODISHA	JYOTSNARANI RATH VS	// // 0 //
348	D-WP(C)/10138/2025 WP(C)/7468/2025	KALYANI PANDA VS STATE OF ORISSA	PITAMBAR PANDA VS	// // 0 //
349	D-WP(C)/9929/2025 WP(C)/7469/2025	RANJAN KUMAR PATEL VS SUBASINI PATEL	PRAMOD CHANDRA SEJPADA VS	// // 0 //
350	D-WP(C)/9571/2025 WP(C)/7470/2025	CHITTARANJAN SAHOO VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// // 0 //
351	D-WP(C)/10449/2025 WP(C)/7471/2025	RAMKRUSHNA BHARASAGAR VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// // 0 //

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352	D-WP(C)/10368/2025 WP(C)/7472/2025	SUNIL KUMAR PANDA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
353	D-WP(C)/10008/2025 WP(C)/7473/2025	BABULI CHARAN SETHY VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	PRONOY MOHANTY VS	// 0 //
354	D-WP(C)/10239/2025 WP(C)/7474/2025	MAHABIR JATRA COMMITTEE VS COLLECTOR AND DIST.MAGISTRATE	PRATYUSHA NAIDU VS	// 0 //
355	D-WP(C)/7798/2025 WP(C)/7475/2025	DEBARAJ SUNA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
356	D-WP(C)/10374/2025 WP(C)/7476/2025	SIDHARTH PANGI VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
357	D-WP(C)/6649/2025 WP(C)/7477/2025	KRUSHNA CHANDRA NAYAK VS VICE CHANCELLOR BERHAMPUR UNIVERSITY	ULLASH CHANDRA MOHANTY VS	// 0 //
358	D-WP(C)/9405/2025 WP(C)/7478/2025	CHINTAMAINI PATRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
359	D-WP(C)/10489/2025 WP(C)/7479/2025	GYANARANJAN PANDA VS UCO BANK, SAHID NAGAR BRANCH, BBSR	PRASANNA KUMAR PARHI VS	// 0 //
360	D-WP(C)/10509/2025 WP(C)/7480/2025	RAJ KUMAR DADHICHI VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //
361	D-WP(C)/7238/2025 WP(C)/7481/2025	ODISHA GRAMYA BANK, JAMUKESWAR BRANCH, MAYURBHANJ VS THE DEPUTY SUPERINTENDENT OF POLICE CUM DDO, MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	// 0 //
362	D-WP(C)/10504/2025 WP(C)/7482/2025	VICTIM/INFORMANT VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// 0 //
363	D-WP(C)/8287/2025	JADUMANI PARIDA	AJAY KUMAR TRIPATHY	//

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	WP(C)/7483/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/9569/2025 WP(C)/7484/2025	ARJUNA SAHOO VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
365	D-WP(C)/10024/2025 WP(C)/7485/2025	MAKARA KETAN GARANAYAK VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
366	D-WP(C)/9663/2025 WP(C)/7486/2025	BADAL SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
367	D-WP(C)/10028/2025 WP(C)/7487/2025	DEEPTIRANJAN AMANTA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// 0 //
368	D-WP(C)/8530/2025 WP(C)/7488/2025	AHALYA BISWAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
369	D-WP(C)/9593/2025 WP(C)/7489/2025	PARIMAL DHARA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
370	D-WP(C)/9375/2025 WP(C)/7490/2025	SISIR KUMAR GARNAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
371	D-WP(C)/10032/2025 WP(C)/7491/2025	GOURA CHANDRA KABI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
372	D-WP(C)/10053/2025 WP(C)/7492/2025	M/S. TRIBENI ENGINEERS, BARBIL VS ADDL. COMMISSIONER, GST (APPEALS), CENTRAL REVENUE BUILDING, BBSR	SUBHASIS PANDA VS	// 0 //
373	D-WP(C)/9835/2025 WP(C)/7493/2025	DHARMENDRA KAR VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
374	D-WP(C)/10059/2025 WP(C)/7494/2025	BIJAY KUMAR MALIK VS	ARUN KUMAR ACHARYA VS	// 0

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375	D-WP(C)/10154/2025 WP(C)/7495/2025	STATE OF ODISHA LINGARAJ SAHOO VS	KESABA CHANDRA KAR VS	// // ()
376	D-ABLAPL/7040/2025 ABLAPL/2785/2025	STATE OF ODISHA SULOCHANA BEHERA VS	TIRTH KUMAR SAHU VS	// MARSHAGHAI /40 /2025 ()
377	D-ABLAPL/7156/2025 ABLAPL/2786/2025	STATE OF ODISHA NIHAR RANJAN DAS @ NIHAR DAS VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /5 /2025 ()
378	D-ABLAPL/6819/2025 ABLAPL/2787/2025	STATE OF ODISHA BIJAYA KUMAR MOHANTA VS	BRAJA MOHAN SARANGI VS	// KALIAPANI /13 /2025 ()
379	D-ABLAPL/7343/2025 ABLAPL/2788/2025	STATE OF ODISHA TAPU @ TAPAN BEHERA VS	AKSHAYA KUMAR SUBUDHI VS	// BALIANTA P.S. /29 /2025 ()
380	D-ABLAPL/7333/2025 ABLAPL/2789/2025	STATE OF ODISHA PRADIP KUMAR MOHANTY VS	SURENDRA KUMAR BISWAL VS	// REMUNA /36 /2025 ()
381	D-ABLAPL/7255/2025 ABLAPL/2790/2025	STATE OF ODISHA PRADEEP MALIK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /77 /2025 ()
382	D-ABLAPL/7325/2025 ABLAPL/2791/2025	STATE OF ODISHA SEKH ABDUL JALIL VS	CHANDAN SAMANTARAY VS	// BALIPATNA /94 /2025 ()
383	D-ABLAPL/5096/2025 ABLAPL/2792/2025	STATE OF ODISHA CHINMAYA NANDA PANDA VS	PURNA CHANDRA DAS VS	// BADAGODA P.S. /40 /2025 ()
384	D-ABLAPL/6860/2025 ABLAPL/2793/2025	STATE OF ODISHA ASIT RANJAN JENA VS	BIKRAM CHANDRA GHADEI VS	// KANDARPUR /45 /2025 ()
385	D-ABLAPL/7448/2025 ABLAPL/2794/2025	STATE OF ODISHA RAJA BARAD @ BISHNUPRASAD BARAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// NAYAGARH SADAR /47 /2025 () //

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386	D-ABLAPL/7542/2025 ABLAPL/2795/2025	HAPPY @ BIBHUTI BHUSAN BARIK @ HAPPY BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAHALA /66 /2025 (//
387	D-ABLAPL/7452/2025 ABLAPL/2796/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
388	D-ABLAPL/7545/2025 ABLAPL/2797/2025	SURESH KUMAR BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /19 /2025 (//
389	D-ABLAPL/6723/2025 ABLAPL/2798/2025	SIPRASMITA JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /45 /2025 (//
390	D-ABLAPL/6085/2025 ABLAPL/2799/2025	RUKESH KHADIA VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /29 /2025 (//
391	D-ABLAPL/7536/2025 ABLAPL/2800/2025	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	NIRAKARPUR /44 /2025 (//
392	D-ABLAPL/6503/2025 ABLAPL/2801/2025	SUSANTA PAITAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /136 /2020 (//
393	D-ABLAPL/7471/2025 ABLAPL/2802/2025	NASIMA PARWEEN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	DHENKANAL SADAR /485 /2024 (//
394	D-ABLAPL/7517/2025 ABLAPL/2803/2025	AMULYA BARIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BANSADA /50 /2025 (//
395	D-ABLAPL/7546/2025 ABLAPL/2804/2025	SANTARAM SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000002/2025
396	D-ABLAPL/7522/2025 ABLAPL/2805/2025	BABULU @ SAMARENDRA MALLICK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /62 /2025 (//
397	D-ABLAPL/5852/2025	GYANARANJAN JENA	SIDDHARTH GOUTAM DAS	PIPLI /32 /2013

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	ABLAPL/2806/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/7496/2025 ABLAPL/2807/2025	SUBAL BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /42 /2025 () //
399	D-ABLAPL/7528/2025 ABLAPL/2808/2025	CHIKUN DEHURY VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	CHHENDIPADA /568 /2024 () //
400	D-ABLAPL/7514/2025 ABLAPL/2809/2025	BIJU SAHU @ BIJAYA KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(A)CC/0000653/2024
401	D-ABLAPL/7268/2025 ABLAPL/2810/2025	RANJIT JENA @ SANKURU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000171/2025
402	D-ABLAPL/7708/2025 ABLAPL/2811/2025	ABHIJIT ROUTRAY @ BIKI ROUTRAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHURDA SADAR /66 /2025 () //
403	D-ABLAPL/7467/2025 ABLAPL/2812/2025	NARAHARI DASH VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	BARI RAMACHANDRAPUR /78 /2025 () //
404	D-ABLAPL/7491/2025 ABLAPL/2813/2025	IMRAN KHAN VS STATE OF ODISHA	SATYAJIT DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
405	D-ABLAPL/7493/2025 ABLAPL/2814/2025	RAKESH DAS VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	LINGARAJ P.S. /56 /2025 () //
406	D-ABLAPL/7518/2025 ABLAPL/2815/2025	AMIT SUNDARKA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BADAGODA P.S. /112 /2025 () //
407	D-ABLAPL/6864/2025 ABLAPL/2816/2025	MUBARAK SHAD KHAN @ BABU KHAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	JONK /40 /2025 () //
408	D-ABLAPL/7385/2025 ABLAPL/2817/2025	SANDIP KUMAR BALABANTARAY @ LALU VS	KSHIROD KUMAR ROUT VS	DELANGA /38 /2025 ()

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409	D-ABLAPL/7680/2025 ABLAPL/2818/2025	STATE OF ODISHA ANKIT AGRAWAL @ AGARWAL VS	GYANA RANJAN MAHAPATRA VS	// BALIKUDA /117 /2025 ()
410	D-ABLAPL/7462/2025 ABLAPL/2819/2025	STATE OF ODISHA SOUBHAGYALAXMI ACHARYA VS	BIJAYANANDA DASH VS	// MAHILA P.S. BUXIBAZAR /34 /2025 ()
411	D-ABLAPL/7454/2025 ABLAPL/2820/2025	STATE OF ODISHA SUNIL KUMAR PADHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
412	D-ABLAPL/7444/2025 ABLAPL/2821/2025	STATE OF ODISHA GAGAN BARIK VS	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /55 /2025 ()
413	D-ABLAPL/6509/2025 ABLAPL/2822/2025	STATE OF ODISHA BHABAGRAHI ACHARYA VS	KUMAR KASHYAP VS	// NILGIRI /53 /2025 ()
414	D-ABLAPL/7466/2025 ABLAPL/2823/2025	STATE OF ODISHA JITU DEHURY VS	PRASANT KUMAR SAHOO VS	// TUMUSINGA /42 /2025 ()
415	D-ABLAPL/7418/2025 ABLAPL/2824/2025	STATE OF ODISHA BIJU SAHU @ BIJAYA KUMAR SAHU VS	JUGALA KISHORE PANDA VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
416	D-ABLAPL/7445/2025 ABLAPL/2825/2025	STATE OF ODISHA DR. PRITAM PAL VS	BIBHU PRASAD DAS VS	2(A)CC/0000093/2025 NAYAPALLI P.S. /653 /2024 ()
417	D-ABLAPL/7334/2025 ABLAPL/2826/2025	STATE OF ODISHA SAGAR MOHANTY VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /50 /2025 ()
418	D-ABLAPL/7335/2025 ABLAPL/2827/2025	STATE OF ODISHA UMAKANTA MOHANTY VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /50 /2025 ()
419	D-ABLAPL/4491/2025 ABLAPL/2828/2025	STATE OF ODISHA DEEP SAHOO VS	RABI NARAYAN MOHANTY VS	// AIRPORT /2 /2025 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/7441/2025 ABLAPL/2829/2025	SADASIBA SETHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHOUDWAR /103 /2025 () //
421	D-ABLAPL/7473/2025 ABLAPL/2830/2025	DURGA PRASAD PATRO VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GANGAPUR (ASKA) /141 /2025 () //
422	D-ABLAPL/7729/2025 ABLAPL/2831/2025	SUJIT KUMAR PRUSTY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MAHILA (BERHAMPUR) /220 /2024 () //
423	D-ABLAPL/7791/2025 ABLAPL/2832/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 () //
424	D-ABLAPL/7495/2025 ABLAPL/2833/2025	GOPAL CHARAN DAS VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	KUMBHARAPARA /88 /2025 () //